

**Sanctioning of huge amounts by LIC and GIC to fill the coffers of Congress Party during 1977 Lok Sabha Elections**

4437. SHRI ANANT DAVE: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state;

(a) whether Government are aware that the Life Insurance Corporation of India and the General Insurance Corporation of India sanctioned huge amounts to fill the coffers of the Congress Party during 1977 elections to Lok Sabha; and

(b) whether Government have ordered an inquiry into the working of the Life Insurance Corporation of India and the General Insurance Corporation of India?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No loans had been sanctioned by the L.I.C. and the G.I.C. or any of its subsidiaries to the Congress Party during 1977 election to Lok Sabha

(b) Question does not arise.

**पर्यटक गाइड प्रशिक्षण पाठ्यक्रम**

4438. श्री सत्य बेव सिंह : क्या पर्यटन और नागर विमानन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या बेरोजगार युवा व्यक्तियों के लिये आपातकाल में शुरू किये गये पर्यटक गाइड प्रशिक्षण पाठ्यक्रम के मामले में गम्भीर अनियमिततायें की गई हैं;

(ख) क्या इस बारे में केन्द्रीय जांच ब्यूरो ने कोई जांच-पड़ताल की है; और

(ग) यदि हां, तो इसका क्या परिणाम रहा और इस मामले में सरकार क्या तात्कालिक कार्यवाही कर रही है ?

पर्यटन और नागर विमानन मन्त्री (श्री पुरुषोत्तम कौशिक) : (क) से (ग) जब कभी आवश्यक होता है, पर्यटन विभाग के क्षेत्र अधिकारी पर्यटक गाइडों के प्रशिक्षण के लिये पाठ्यक्रमों का आयोजन नियमित रूप से करते रहते हैं। लगाए गए इन आरोपों के आधार पर कि वाराणसी में ऐसा ही एक पाठ्यक्रम आयोजित करने में कुछ अनियमितताएं बरती गयीं, केन्द्रीय जांच ब्यूरो प्रारम्भिक जांच कर रहा है।

**Indian Aircraft Rules**

4439. SHRI AHSAN JAFRI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any rule of the Indian Aircraft Rules is violated by a person sitting beside the pilot in the co-pilot seat in any aircraft without a valid licence; and

(b) whether the Director General of Civil Aviation takes action against every person who occupies the pilot/co-pilot seat during a flight without a valid licence and authority and also against the commanders of such flights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir, if the aircraft requires a minimum of two pilots for its operation.

(b): If any such case comes to the notice of the Director General of Civil Aviation, suitable action under the rules will be taken by him.

**Expenditure on Development of Tourist Posts in Bihar**

4440. SHRI SUKHDEO PRASAD VERMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the Central assistance asked by the State Government of Bihar for